

Territory. The State Governments usually estimate their requirements in advance and arrange supplies through various agencies including private trade. The insecticides have been considered as essential inputs for increasing the agricultural and horticultural production and the industry engaged in the production of insecticides of which currently 38 different kinds are being produced has been considered as a priority and key industry and all Government support and encouragement is being given to increase production so that adequate supply of pesticides is maintained in the country. The pesticides which are not yet manufactured in the country, are being imported in sufficient quantities.

Pulses Development Council

838. SHRI NAGESHWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) when the Government issued a Press Note announcing its intention to set up a Pulses Development Council;

(b) when this Council was actually constituted; and

(c) the composition and functions of the Council ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). A Resolution constituting the Pulses Development Council was notified on 15-1-1970.

(c) A statement showing the composition and functions of the Council is laid on the Table of the House. [Placed in Library, See No. LT-1489/72]

Replacement of All India Council of Sports

839. SHRI H. N. MUKERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) since when the All India Council of Sports has ceased to exist;

(b) whether any replacement of it as an Advisory Body to Government is contemplated; and

(c) if so, when such body is going to be set up and what are to be the principles of its composition ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) 14-11-1970.

(b) The All India Sports Council is going to be reconstituted.

(c) It will be set up soon and principles of Composition are under consideration.

12.02 hrs.

Re: ALLEGED MURDER OF A MEMBER OF BIHAR LEGISLATIVE ASSEMBLY

SOME HON. MEMBERS: *Rose* --

SHRI S. M. BANERJEE (Kanpur): A CPI Member of Bihar Assembly has been shot in Patna in his own flat by seven persons. I would not have raised this issue had there been an Assembly there. Not even the Council of the Ministers has been appointed there. This gentleman was elected from Ramgarh, defeating the Congress candidate, because in this seat there was no compromise. He belongs to the minority community. He was shot dead in his flat. The Centre should institute a CBI enquiry. (*Interruption*)

MR. SPEAKER: You must be aware that the Ministries have now started functioning in the States. President's rule is not continuing there. I quite agree that it is very gruesome tragedy, but the proper forum for raising this matter is the State Assembly. In future, when you